

Government of India
Ministry of Finance
Department of Revenue & Insurance
New Delhi, the 21st March, 1974.

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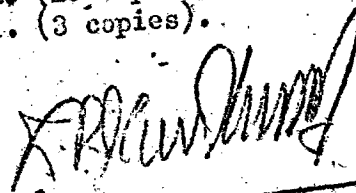
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